

[Shri Bedabrata Barua]

- (2) Two statements (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi versions of the above Notifications. [Placed in Library. See No. LT-9874/75].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

SHRI ANNASAHEB P. SHINDE:
I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (1) G.S.R. 242(E) published in Gazette of India dated the 1st May, 1975.
- (2) The Delhi, Meerut and Bulundshahr Milk and Milk Products (Export) Control Order, 1975, published in Notification No. S.O. 331(E) in Gazette of India dated the 7th July, 1975. [Placed in Library. See No. LT-9875/75].
- (3) A copy of the Annual Report (Hindi and English versions) of the West Bengal Agro-Industries Corporation Limited Calcutta, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-9876/75].

REVIEWS AND ANNUAL REPORTS

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the

Hindustan Housing Factory Limited, New Delhi, for the year 1973-74.

- (ii) Annual Report of the Hindustan Housing Factory Limited, New Delhi for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government on the working of the National Buildings Construction Corporation Limited New Delhi, for the year, 1973-74.
 - (ii) Annual Report of the National Buildings Construction Corporation Limited, New Delhi for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government on the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1973-74.
 - (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9877/75].
- (2) A copy of the Delhi Urban Art Commission (Submission of Annual Report) Rules, 1975 (Hindi and English versions) published in Notification No. GSR 858 in Gazette of India dated the 12th July, 1975, under sub-section (3) of section 26 of the Delhi Urban Art Commission Act, 1973. [Placed in Library. See No. LT-9878/75].